

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. C.A.(CAA)/50(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: Dana India Private Limited

Appearance:

For the Petitioner: Adv. Hemant Sethi

SECTION 230(I) OF COMPANIES ACT, 2013

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Heard the Counsel for the Petitioner. **Order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)